

- 4) M/s. Aprana Aviation Pvt. Ltd., New Delhi.
- 5) M/s. National Airports Authority, New Delhi.
- 6) M/s. Jagson International (P) Ltd., New Delhi.

*Applicants Intending to Import aircraft with NRI Funds*

- 1) M/s. Asia Funds Ltd., New Delhi.
- 2) M/s. Dalmia Resorts International (P) Ltd., New Delhi
- 3) Capt. P. Pandey NRI, Denmark.
- 4) M/s. Air Asiatic Ltd., Madras.
- 5) M/s. Liyods Steel Industries Ltd., Bombay
- 6) Trans Bharat Aviation Pvt. Ltd., New Delhi.
- 7) Eastern India Air Taxi Service (p) Ltd., Calcutta.
- 8) M/s. Phonix Airlines India Ltd., Madras.
- 9) M/s. General Marketing & Manufacturing Co. Ltd., New Delhi.
- 10) The Eagles of Bharat Airways Ltd., Ahmedabad.
- 11) Sqdr. Ldr. C. L. Khosla (Retd.) C/o Link India Airways (P) Ltd.
- 12) Skariah India (P) Ltd., New Delhi.

**Setting up of Power Plants in Private Sector in Rajasthan**

208. SHRIMATI VASUNDHARA RAJE:

Will the Minister of ENERGY be pleased to state:

(a) the number of power plants proposed to be set up in Rajasthan in the private sector;

(b) the places identified for the location of those power plants;

(c) the estimated cost and capacities of those plants; and

(d) the details to funding pattern and financial tie up of those plants among the State Government, Central Government and the concerned private sector?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). M/s. Century Spinning & Manufacturing Company Limited have intimated that they have been granted a licence by the Government of Rajasthan for setting up a Thermal Power Station in Rajasthan. The installation of Chittorgarh Thermal Power Station (2 x 210 MW) is reported to have been entrusted to them by the Government of Rajasthan. However, no feasibility report in this regard has been received so far.

(d) The Central Government has not entered into any financial arrangements in regard to the setting up of the proposed station at Chittorgarh with the aforesaid Company.

**New Industrial Policy**

209. SHRIMATI VASUNDHARA RAJE:  
 PROF. YADUNATH PANDEY:  
 SHRINARSINGRAO SURYA-WANSHI:  
 SHRI ANBARASU ERA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have intro-

duced recently a New Industrial Policy;

(b) if so, the salient features of the new policy;

(c) the details of steps taken to implement the new policy; and

(d) the extent to which the new policy will help in expansion, diversification of industries, increase in exports and will benefit the small scale units?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (d). a paper on "Policy measures for the promotion of small scale and agro-based industries and changes in procedures for industrial approvals" was laid on the Table of the Lok Sabha on 31.5.1990. the policy paper, inter alia, covers exemption from licensing in respect of expansion, diversification, 100% Export Oriented Units (EOUs) and units to be set up in Export processing Zones (EPZs) and promotion of small scale industries. Further details to operationalise the policy measures are being worked out.

**Loss to Indian Airlines due to grounding of A-320 Airbuses**

210. SHRI SANAT KUMAR MANDAL:  
SHRI KUSUMA KRISHNA MURTHY:  
PROF. YADUNATH PANDEY:  
SHRI PARASRAM BHARDWAJ:  
SHRI MADAN LAL KHURANA:  
SHRI SHANTILAL PURUSHOTTAM DAS PATEL:  
SHRI HARISH RAWAT:  
SHRI NAKUL NAYAK:  
SHRI GOPI NATH GAJAPATHI:  
SHRI A. CHARLES:

SHRI T. BASHEER:  
SHRI RAMESHWAR PRASAD:  
SHRI PRATAPRAO B. BHOSALE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total loss caused to the Indian Airlines so far as a result of the grounding of Airbus A-320s following the Bangalore crash of one of these planes in February last; and

(b) the steps being taken by Government to make up this loss?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) On certain assumptions, the loss by way of reduction in cash surplus due to the non-operation of the A-320 fleet is estimated to be of the order of Rs. 60 crores for the period upto 31 July, 1990.

(b) The following steps have been taken to meet the situation:-

- (i) Fuller utilisation of the rest of the fleet leading to a distinct improvement in the overall load factor of the system as a whole.
- (ii) Leasing in of additional capacity from Air India.
- (iii) Tighter control over capital and revenue expenditures.

**Train Accident near Secunderabad**

211. SHRI YADVENDRA DATT:  
SHRI UTTAM RATHOD:

Will the Minister of RAILWAYS be pleased to state: